

S U P R E M E

C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).13471/2010

M/S. SHEETLA BARA & ANR.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 03/03/2011

This Petition was called on for hearing today.

For Petitioner(s)

Mr. Manoj Kr. Rath,Adv.
Mr. Garvesh Kabra,Adv.

For Respondent(s)

Mr. Sumit Sinha,Adv.
Mr. Arun K. Sinha,Adv.

UPON hearing counsel the Court made the following
O R D E R

Respondent No. 3 has already filed counter
affidavit. Await return of notice of respondent No. 1, 2
and 4.

List the matter on 8.4.2011.

(SUNIL THOMAS)
Registrar